

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
393/241-242/ND/2018

IN THE MATTER OF:

Sh. Ajay Kuamr Gupta & Ors. ... Applicant/Petitioner

Versus

M/s. G. S. Sales Pvt. Ltd. & Ors. ... Respondent

Under Section: 241-242

Order delivered on 04.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. J. Talukdar, Adv. Rahul Malhotra

For the Respondent : Adv. Atul Sharma, Adv. Pranshul,
Adv. Kritya Sinha for R-4

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Proxy Counsel appearing for the Petitioners submitted that the arguing counsel is not well and prayed for a short adjournment. At her request, the hearing is deferred to 17.09.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)